

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22nd May, 2021

<u>NOTICE</u>

Please take notice that the Bench notified for holding Virtual Court of Chairperson on 24th May,2021 is re-constituted. Composition of the re-constituted Bench shall be as under:

- 1. Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson
- 2. Hon'ble Mr. Justice Venugopal M., Member (Judicial)
- 3. Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)

By order of the Hon'ble Officiating Chairperson

-Sd/-

Registrar